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Central Administrative Tribunal, Lucknow Bench, Lucknow

CCP No. 40/2009 in O.A. No. 120 of 1996

This the 7th day of January, 2010

Hon'ble Ms. Sadhna Srivastava, Member (J)

Hon'ble Dr. A.K. Mishra, Member (A)

Rama Shanker Dubey

Applicant

By Advocate: None

Versus

Sri V.P. Singh, Director, Postal Services (HQ), Office of Chief PMG, U.P. Circle, Hazratganj, Lucknow-1 (U.P.)

Opposite Party

By Advocate: Sri Vishal Chowdhary

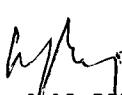
ORDER (ORAL)

By Hon'ble Ms. Sadhna Srivastava, Member (J)

List is revised. No one is present to press this CCP on behalf of the applicant.

2. Counsel for respondents states that order passed by the Tribunal has already been complied with by the respondents. He has drawn our attention to Short Counter Affidavit filed on behalf of the respondents. It is mentioned in the Short Counter Affidavit that in compliance of the order passed by this Tribunal, the DPC was constituted and the case of the applicant was considered for financial up-gradation under BCR scheme w.e.f. 1.10.91 but DPC did not find him fit after over all assessment of service record. The applicant was also informed the same vide order dated 16.10.2009. The copy of the order dated 16.10.2009 is on record as Annexure CA-1.

3. We have gone through the record. The Tribunal had directed the respondents to consider the case of the applicant for grant of financial up-gradation. The respondents have considered and rejected the same. In our view, the order passed by this Tribunal has been complied with. No case for contempt is made out. Accordingly, CCP is dismissed. Notice issued stands discharged.


(Dr. A.K. Mishra)

Member (A)

HLS/-


(Ms. Sadhna Srivastava)

Member (J)